

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) Yes, Sir.

(b) Investigations are being made.

Branches of Public Sector Banks in Andhra Pradesh

5480. **SHRI Y. ESWARA REDDY:** Will the Minister of FINANCE be pleased to state:

(a) the number of branches so far opened by the Public Sector Banks in Andhra Pradesh;

(b) whether there is any proposal to open more branches of these banks in the State during Fifth Plan period; and

(c) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) The number of bank offices of public sector banks in Andhra Pradesh increased from 438 on the eve of bank nationalisation to 952 as at the end of September, 1974.

(b) and (c). Commercial banks formulate three year rolling plans of branch expansion. Currently the banks are engaged in formulating the plan for the three year period 1975—77. The Reserve Bank of India have, however, also reported that as at the end of September, 1974, public sector banks had on hand 134 licences/allotments for opening offices in Andhra Pradesh.

Indo-Czechoslovak Joint Committee Meeting

5481. **SHRI Y. ESWARA REDDY, SHRI YAMUNA PRASAD MANDAL, SHRI S. R. DAMANI:**

Will the Minister of COMMERCE be pleased to state:

(a) whether the Fifth Meeting of the Indo-Czechoslovak Joint Commit-

tee was held in New Delhi recently; and

(b) if so, the gist of the conclusions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Both sides agreed upon measures to be adopted for—

(i) industrial cooperation between the two countries with emphasis on fuller utilisation of capacities of Czechoslovak aided projects in India,

(ii) promoting sustained growth and diversification of trade between the two countries,

(iii) implementing the programme of cooperation in the field of science and technology; and

(iv) cooperation for production and exchange of electronic items.

Arrears of Taxes against Bajaj Group of Industries

5482. **SHRI RAMDEO SINGH, SHRI SAT PAL KAPUR:**

Will the Minister of FINANCE be pleased to state:

(a) the names of the Share-holders having share of Rs. 1000 or more in Bajaj Group of Industries who are in arrears of taxes;

(b) the amount of taxes outstanding against each of them; and

(c) the measures taken to realise these outstanding taxes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). The Bajaj Group of Industries comprises 23 companies out of